

From,

**Pratyush Kumar, HJS
Registrar General,
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.**

No. 398 /JR(S)/2014

Dated: Allahabad: October 18, 2014

**Subject: Regarding Refresher Training Programme for Civil Judges under 13th
Finance Commission Scheme at JTRI, Lucknow.**

Sir,

With reference to your letter no. JTRI/RTFC-R-3/2104 dated 17.10.2014 and in continuance of Court's letter no. 381/JR(S)/2014 dated 13.10.2014, on the above subject, I am directed to say that Court has been pleased to approve an amendment in the dates for Refresher Training Programme for Civil Judges under 13th Finance Commission Scheme scheduled from 24.11.2014 to 29.11.2014 in place of 10.11.2014 to 15.11.2014.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-
Registrar General

No. 398 (i)/JR(S)/2014 dated: October 18, 2014

In continuance of Court's endorsement no. 381(i)/JR(S)/2014 dated 13.10.2014 Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. Smt. Shivani Jaiswal, Deputy Director, Institute of Judicial Training Research, U.P., Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
4. Sri Rajesh Pati Tripathi, Deputy Secretary, U.P. State Legal Services Authority, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Registrar General